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The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK AND CALCUTTA.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
AUGUST, 1940—			
Friday, 16th	9-25 P.M.	Enter the State Saloon.	
	9-44 P.M.	Leave Cuttack	By 7 Dn. Puri Express (State Saloon to be attached).

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
AUGUST, 1940—			
Saturday, 17th	7-14 A.M.	Arrive Howrah.	
	7-36 A.M.	Detrain and drive to Government House, Calcutta.	
Sunday, 18th	7-07 P.M.	Leave Government House, Calcutta.	By car.
	7-22 P.M.	Arrive Howrah Station.	
	7-25 P.M.	Enter the State Saloon.	
	7-36 P.M.	Leave Howrah	... By 8 Up Puri Express (State Saloon to be attached).
Monday, 19th	4-11 A.M.	Arrive Cuttack	... (State Saloon to be detached and kept in a quiet siding.)
	7-30 A.M.	Detrain and drive to the Circuit House.	
Tuesday, 20th to Friday, 23rd		HALT.	
Saturday, 24th	9-28 A.M.	Entrain.	
	9-30 A.M.	Leave Cuttack	... By special train.
	11-50 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

*Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

*Will not accompany His Excellency to Calcutta.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

The 9th August 1940.

NOTIFICATIONS.

The 9th August 1940.

No. 5646-A.—Sri Satish Chandra Mitra, Deputy Magistrate and Deputy Collector, on return from leave, is posted to the headquarters station of the district of Cuttack.

The 9th August 1940.

No. 5650-A.—Sri Bhagaban Mahapatra, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Cuttack, is transferred to the headquarters station of the district of Puri.

No. 5654-A.—Sri Narayan Nand, Deputy Magistrate and Deputy Collector at the headquarters, station of the district of Puri, is transferred to the headquarters station of the district of Cuttack.

The 10th August 1940.

No. 5680-A.—Mr. H. Lal, I.C.S., Joint Magistrate and Deputy Collector in charge of the Berhampur subdivision of the district of Ganjam, is transferred temporarily to the headquarters station of the district of Cuttack.

The 10th August 1940.

No. 5684-A.—Mr. Niaz Ahmad, I.O.S., Joint Magistrate and Deputy Collector in the Berhampur subdivision of the district of Ganjam, is appointed temporarily to hold charge of that subdivision.

The 14th August 1940.

No. 5805-A.—Rai Bahadur Ramesh Chandra Mitra, Sessions Judge of Ganjam-Puri, is appointed, in addition to his own duties, as Additional Sessions Judge of Cuttack-Sambalpur during the entire period of the Civil Court vacation from the 1st October 1940 to the 4th November 1940.

He is authorised under sub-section 2 of section 193 of the Code of Criminal Procedure, 1898, to receive and dispose of all criminal applications and cases except applications for revision under section 435 of the Code and is empowered under section 409 of the Code to receive and dispose of all criminal appeals during the said period.

2. Rai Bahadur Ramesh Chandra Mitra is also authorised under sub-section 4 of section 9 of the Code of Criminal Procedure, 1898, to sit at Berhampur, Puri and Cuttack for the disposal of cases arising in any of the Sessions Divisions mentioned in paragraph 1 above.

The 13th August 1940.

No. 1800-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Bhagaban Mahanty, who has been appointed to be President of the Panchayat of Union No. IV in police-station Bhandaripokhari of the Bhadrak subdivision of the district of Balasore in place of Sri Bidyadhar Rai (who was appointed for a period of three years under notification No. 4-P., dated the 4th January 1939), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union, and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 6th July 1941 for which Sri Bidyadhar Rai was empowered to hold the office of President of the said Panchayat.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 10th August 1940.

No. 4226-L.S.-G.—Temporary Civil Assistant Surgeon, Dr. Brundaban Chandra Biswal is appointed to be a permanent Civil Assistant Surgeon on probation for one year, with effect from 1st April 1941, in the post created in G. O. No. 1453-L.S.-G., dated the 26th March 1940, in the cadre of Civil Assistant Surgeons.

The 13th August 1940.

No. 4258-L.S.-G.—In exercise of the powers conferred by sub-section (2) of section 20 of the Bihar and Orissa Places of Pilgrimage Act, 1920 (Bihar and Orissa Act II of 1920), the Governor of Orissa is pleased to appoint Sri Lokanath Misra and Sri Dukhisyam Das as members of the reconstituted Committee to administer the Lodging House Fund of Puri in place of Sri Nagendra Nath Mukherjee and Sri Gatiswar Misra respectively, who were appointed members of the said Committee by notification No. 4584-L.S.-G., dated the 23rd August 1938, and have since ceased to be members of the Puri District Board.

2. The term of office of the two newly appointed members shall extend to the unexpired period of the term of the Puri Lodging House Fund Committee as reconstituted under the aforesaid notification.

By order of the Governor,

S. DAS,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 13th August 1940.

No. 3522-E.—Maulavi Asghar Ali, Lecturer in Persian at the Ravenshaw College, Cuttack, is confirmed in his appointment, with effect from the 25th January 1940.

By order of the Governor,

S. DAS,

Secretary to Government.

LAW DEPARTMENT.**NOTIFICATIONS.***The 10th August 1940.*

No. 5383-J.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased (a) to confer upon Sri Kasinath Das the powers of a Magistrate of the third class in the district of Cuttack for a period of three years, with effect from the date of this notification in respect of such cases as may be made over to him within the limits of the Sadr subdivision and (b) to direct him to take down evidence in the English language.

The 10th August 1940.

No. 5384-J.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased (a) to confer upon Sri Manmatha Kumar Seal the powers of a Magistrate of the third class in the district of Cuttack for a period of three years, with effect from the date of this notification in respect of such cases as may be made over to him within the limits of the Jajpur subdivision and (b) to direct him to take down evidence in the English language.

The 10th August 1940.

No. 5385-J.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased (a) to confer upon Rai Sahib Nirodnath Pal the powers of a Magistrate of the third class in the district of Cuttack for a period of three years, with effect from the date of this notification in respect of such cases as may be made over to him within the limits of the Sadr subdivision and (b) to direct him to take down evidence in the English language.

By order of the Governor,

W. W. DALZIEL,

*Secretary to Government.***PUBLIC WORKS DEPARTMENT.****NOTIFICATIONS.***The 10th August 1940.*

No. 8989-E.—Sri Govinda Gupta, Assistant Engineer, is granted earned leave for six days under rules 6 and 24 of the Orissa Leave Rules, 1939, with effect from the 12th August 1940.

The 12th August 1940.

No. 9022-E.—Mr. James Shaw, Executive Engineer, Flood and Drainage Division, is granted leave out of India on average pay

for a period of three months and twenty-four days under rules 77 and 81 of the Fundamental Rules, with effect from the 4th April 1940 (A.N.).

Notification No. 2971-E., dated the 13th March 1940, is hereby cancelled.

By order of the Governor,

S. K. ROY,

*Secretary to Government.***OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS.****NOTIFICATIONS.***The 6th August 1940.*

No. 9777-M.—The following Sub-Assistant Surgeons are promoted to the Junior Selection Grade (Senior Grade, Second Class), with effect from the date noted against each. They will draw pay at the rate of Rs. 160 per month. This office Notification No. 4856-M., dated the 12th May 1939, promoting them to the above grade from the 1st December 1938 is hereby cancelled:—

- (1) Dr. Kali Charan Patnaik—11th March 1938.
- (2) Dr. Narayan Prasad Das—7th April 1938.
- (3) Dr. Kailash Chandra Rao—10th April 1938.
- (4) Dr. Nadia Chand Mitra—28th June 1938.
- (5) Dr. Krishna Chandra Sathiya—6th August 1938.

The 9th August 1940.

No. 9859-M.—Dr. Kali Charan Patnaik, L.M.P., attached to the Irrigation Hospital, Cuttack General Hospital, who is now on the Junior Selection Grade of Rs. 160 per month, is promoted to the Senior Selection Grade of Rs. 180 per month, with effect from the 1st August 1940.

The 9th August 1940.

No. 9863-M.—The following Sub-Assistant Surgeons are promoted to the Junior Selection Grade of Rs. 160 per month, with effect from the 1st August 1940:—

- (1) Dr. Shrinibash Panigrahi, L.M.P., attached to the Jail Hospital, Balasore.
- (2) Dr. Banchanidhi Mohapatra, L.M.P., attached to the Police Hospital, Cuttack.
- (3) Dr. Niladri Dutta, L.M.P., attached to the Government Hospital, Banki.

G. VERGHESE, LT.-COL., I.M.S.,
Director of Health and Inspector-General of Prisons, Orissa.

SUBORDINATE EDUCATIONAL SERVICE.**NOTIFICATION.**

The 9th August 1940.

No. 13.—The following transfers are sanctioned:—

- (1) Sri Balamukunda Dora, Deputy Inspector of Schools, Angul, is appointed to be Deputy Inspector of Schools, Kendrapara, without prejudice to his present officiating appointment as District Inspector of Schools, Sambalpur.
- (2) Sri Akshaya Kumar Banerji, Deputy Inspector of Schools, Kendrapara, on probation, is appointed to be Deputy Inspector of Schools, Angul, on probation, vice Sri Balamukunda Dora, transferred.
- (3) Sri Sriram Chandra Ghosh, a Sub-Inspector of Schools in the district of Cuttack, now officiating as Deputy Inspector of Schools, Angul, is appointed to act as Deputy Inspector of Schools, Jajpur, vice Sri Bhagabat Patnaik, retired.
- (4) Sri Chaturbhuj Mahanti, Sub-Inspector of Schools, Ghumsur Range, now officiating as Deputy Inspector of Schools, Jajpur, is

appointed to act as Deputy Inspector of Schools, Kendrapara, vice Sri Balamukunda Dora, on deputation.

2. Sri Akshaya Kumar Banerji will move first on expiry of his leave.

S. C. TRIPATHI,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.**NOTIFICATION.**

The 14th August 1940.

No. 8890.—Whereas the winding up of the affairs of the Charchika Guarantee Union Co-operative Society bearing registration No. 77/O of the 20th November 1922 in the district of Cuttack ordered in notification No. 5171, dated the 23rd September 1937, published in the *Orissa Gazette* of the 1st October 1937, is now complete, I hereby in exercise of the power conferred by sub-section (8), section 14 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

S. C. ROY,

Deputy Registrar, Co-operative Societies, Orissa.